

LOK SABHA  
UNSTARRED QUESTION NO.3100  
TO BE ANSWERED ON 06.12.2019

WAIVING OFF LOANS OF HANDLOOM COOPERATIVES

3100. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the Government proposes for financial packages to waive off the over dues of loans of the handloom cooperatives of the country and also to provide loans at concessional rate;
- (b) if so, the details thereof and if not, the details of requests have been received by Government thereunder; and
- (c) the reason behind not approving and sanctioning financial packages for the betterment of the weavers of the country?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़बिन इरानी)

MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): There is no proposal with Ministry of Textiles for financial package to waive off the over dues of loans of the Handloom cooperatives of the country. However, Government of India, Ministry of Textiles is providing subsidized loans at concessional interest rate of 6% for the betterment of handloom sector across the country under Concessional Credit/Weaver MUDRA Scheme, a component of National Handloom Development Programme (NHDP). Under the scheme, margin money assistance @20% of loan amount subject to a maximum of Rs.10,000/- per weaver and credit guarantee is also provided for a period of 3 years. The Government of India interest subvention is capped at 7%. MUDRA portal has been developed in association with Punjab National Bank to cut down delay in disbursement of financial assistance for margin money and interest subvention.

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